NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP NO. 58/NCLT/AHM/2017 (New) Gujarat High Court CP No. 532/2016 with CA No. 496/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2017

Name of the Company:

Stuti Corporate Services Pvt. Ltd.

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. HAVIN KPAHLIA

ADV.

PETITIONER

Por,

2.

ORDER

Learned Advocate Mr. Navin Pahwa present for Petitioner.

Affidavit of publication and service of notices on statutory authorities filed.

Affidavit of service of notice to equity shareholders and creditors.

Office of Regional director requested two weeks' time to file representation.

List the matter on 12.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of May, 2017.